

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 28.09.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesh Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Argument
2	SC 856/16	E.O.W. Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Filing of affidavit
3	S.C. 517/20	The State Shivaji Nagar Vs, Sameer @ Mohd. Shabbir Aajyub Khan	Adv. Shaikh Shamsheer	Say and hrg. On BA.

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 01.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Adv. Vijay Tiwari	R/E(PH)
2	S.C 88/18	The State of Kherwadi Police Station Vs Mohd. Niyaj Mohd. Siraj Hashmi and others 3	Adv. Wahabkhan Adv.Rahul Pandye Adv. Ansari	R/E(PH)
3	S.C 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Adv. Salshingkar	High Court Time bound R/E(PH)
4	S.C 260/16	The State of Khar Police Station Vs Arshad Aayub Shaikh and Ors.03	Adv. Pasbola Adv. Hussain Shaikh	Recording evidence.

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 03.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1.	SC 250/17	Shivaji Park Police Station Vs Lalbahadur Devraj Shastri	Adv. Kudrat Shaikh(SA)	R/E (PH)